

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s HACKBRIDGE-HEWITTIC & EASUN LIMITED, OPERATING AT
6/1A1 & 6/1B1, SY. NO.6, BEHIND EICHER LTD, ERNAVUR VILLAGE,
TIRUVOTTIYUR, CHENNAI, TAMIL NADU, INDIA - 600019.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s. Hackbridge-Hewittic & Easun Limited PAN No: AAACH2783A CIN No: U27109TN1956PLC000882
2.	Address of the registered office	6/1A1 & 6/1B1, Sy. No.6, Behind Eicher Limited, Ernavur Village, Tiruvottiyur, Chennai, Tamil Nadu, India - 600019.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	6/1A1 & 6/1B1, Sy. No.6, Behind Eicher Limited, Ernavur Village, Tiruvottiyur, Chennai, Tamil Nadu, India - 600019. Factory land measuring 8.99 acres and G + 3 floors building admeasuring 8800 sq ft, around 50 years old constructed on part of the land.
5.	Installed capacity of main products/ services	NIL- Not operational since long time.
6.	Quantity and value of main products/ services sold in last financial year	NIL-No operational income.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	To e mail at cirp.hhe@gmail.com for details.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	To e mail at cirp.hhe@gmail.com for details.
10.	Last date for receipt of expression of interest	15-11-2025
11.	Date of issue of provisional list of prospective resolution applicants	25-11-2025
12.	Last date for submission of objections to provisional list	30-11-2025
13.	Date of issue of final list of prospective resolution applicants	10-12-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15-12-2025
15.	Last date for submission of resolution plans	14-01-2026
16.	Process email id to submit Expression of Interest	cirp.hhe@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	Not Registered as MSME



For HACKBRIDGE-HEWITTIC & EASUN LTD.

[Signature]
RP / RP / Authorised Signatory

For HACKBRIDGE-HEWITTIC & EASUN LTD.


IRP / RP / Authorised Signatory



Chinnam Poorna Chandra Rao
Resolution Professional in the matter of
M/S HACKBRIDGE-HEWITTIC & EASUN LIMITED under CIRP
IBBI reg no: IBBI/IPA-003/IP-N000119/2017-18/11298, AFA Valid up to 31/12/2025
Flat No G1 Cloud9 Heights, 7-1/F5/6/A/1
Road No 8, Panchavati Colony,
Manikonda, Hyderabad 500089, Telangana State
Date: 31-10-2025
Place: Hyderabad